

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4746**  
TO BE ANSWERED ON 23.03.2018

**Burning of Crop Residue**

4746. SHRI RATTAN LAL KATARIA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has directed all States to formulate a comprehensive policy for providing incentives and infrastructural assistance to farmers to stop them from burning of crop residue to prevent air pollution;
- (b) if so, the details thereof;
- (c) whether States have made any concrete development plan to identify the site in each district for removal, collection and storage of crop residue;
- (d) if so, the details thereof;
- (e) whether the Government is convening a meeting of various States to work out a clear mechanism on transportation and use of stubble as fuel in power plants; and (f) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(DR. MAHESH SHARMA)**

- (a) to (d) The Government has approved a new Central Sector Scheme on 'Promotion of Agricultural Mechanization for in-situ management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi for the period from 2018-19 to 2019-20 with an outlay of Rs. 1151.80 crore. Under the above stated scheme, financial assistance @ 80% of the project cost will be provided to the Co-operative Societies of farmers, FPOs, Self-Help Groups, registered Farmers Societies / farmers groups, Private Entrepreneurs, Group of women farmers or self-help groups for establishment of farm machinery banks or custom hiring centres of in-situ crop residue management machinery. Financial assistance @ 50% of the cost of machinery/equipment will also be available to individual farmers for purchase of machinery/equipment for in-situ crop residue management. Also, A National Policy for Management of Crop Residue 2014 has been prepared and circulated to all states for providing incentives and infrastructural assistance to farmers to stop them from burning of crop residue to prevent air pollution.
- (e) Central Electricity Authority (CEA) has issued advisory regarding biomass utilization for power generation through co-firing in pulverised coal fired boilers to all state power secretaries, thermal power generating plants/utilities (public/private) and power equipment manufacturers.

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